

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 5 OF 2016 & IA No. 531 OF 2016 & IA No. 309 OF 2017 & IA No.
504 OF 2018**

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

M/s Singareni Collieries Co. Ltd.,

.... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Hemant Singh
Matrugupta Mishra For App1

Counsel for the Respondent(s) : K.V. Mohan For Res1
Anand K. Ganesan
Swapna Seshadri
D. Bharathi Reddy For Res2

ORDER

At the request of learned counsel for the Appellant, list this matter on **27.01.2020.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR